



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ७, अंक २७]

सोमवार, डिसेंबर २७, २०२१/पौष ६, शके १९४३

[पृष्ठे ५४, किंमत : रुपये २७.००

असाधारण क्रमांक ७१

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Bill, 2021 (L. A. Bill No. XL of 2021), introduced in the Maharashtra Legislative Assembly on the 27th December 2021, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. XL OF 2021.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2022.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2022; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-second Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Appropriation Act, 2021.

(१)

Withdrawal of
Rs.
3,12,98,27,03,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2021-
2022.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of thirty one thousand two hundred and ninety eight crores, twenty seven lakhs, three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2022, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2022.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-2	Elections	2015, Elections	80,00,02,000	...	80,00,02,000
A-3	Public Service Commission.	2051, Public Service Commission.	...	22,97,99,000	22,97,99,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services 2059, Public Works 2070, Other Administrative Services 2075, Miscellaneous General Services	1,88,01,000	...	1,88,01,000
A-5	Social Services	2216, Housing 2235, Social Security and Welfare 2250, Other Social Services 2251, Secretariat-Social Services	15,99,74,000	...	15,99,74,000
Total-General Administration Department			97,87,77,000	22,97,99,000	1,20,85,76,000
Home Department					
B-1	Police Administration	2014, Administration of Justice 2055, Police. 2070, Other Administrative Services	82,17,42,000	...	82,17,42,000
B-3	Transport Administration	2041, Taxes on Vehicles 3055, Road Transport 3056, Inland Water Transport	11,50,00,01,000	...	11,50,00,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
B-4	Secretariate and Other General Services	Other Taxes and Duties on Commodities and Services Secretariat-General Services Miscellaneous General Services	Rs. 2,50,000	Rs. ...	Rs. 2,50,000
B-6	General Services	Urban Development Social Security and Welfare Other Social Services Forestry and Wild Life	Rs. 7,07,68,000	Rs. ...	Rs. 7,07,68,000
Total-Home Department			Rs. 12,39,27,61,000	Rs. ...	Rs. 12,39,27,61,000
Revenue and Forests Department					
C-1	Revenue and District Administration	Land Revenue Other Taxes and Duties on Commodities and Services District Administration. Other Administrative Services	Rs. 50,42,03,000	Rs. ...	Rs. 50,42,03,000
C-2	Stamps and Registration	Stamps and Registration	Rs. 65,00,00,000	Rs. ...	Rs. 65,00,00,000
C-4	Secretariat and Other General Services	Secretariat-General Services Public Works Miscellaneous General Services	Rs. 50,00,000	Rs. ...	Rs. 50,00,000
C-5	Other Social Services	Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	Rs. 4,000	Rs. ...	Rs. 4,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
C-6	Relief on Account of Natural Calamities	2245, Relief on Account of Natural Calamities	24,31,95,00,000	...	24,31,95,00,000
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	1,12,68,000	...	1,12,68,000
		Total-Revenue and Forests Department	25,48,99,75,000	...	25,48,99,75,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2406, Forestry and Wild Life 2415, Agricultural Research and Education	6,06,00,00,000	...	6,06,00,00,000
D-4	Animal Husbandry	2403, Animal Husbandry	25,58,77,000	...	25,58,77,000
D-5	Dairy Development	2404, Dairy Development	1,57,17,000	...	1,57,17,000
D-6	Fisheries	2405, Fisheries	51,00,00,000	...	51,00,00,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	6,84,15,94,000	...	6,84,15,94,000
		School Education and Sports Department			
E-2	General Education	2202, General Education	25,97,58,77,000	...	25,97,58,77,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.		
E-3	Secretariat and Other Social Services	2204, 2205, 2225, 2235, 2251, 2406,	Sports and Youth Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Secretariat-Social Services Forestry and Wild Life	Rs. 33,00,00,000	Rs. ...	Rs. 33,00,00,000
			Total-School Education and Sports Department	26,30,58,77,000	...	26,30,58,77,000
			Urban Development Department			
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3054,	District Administration. Other Administrative Services Urban Development Roads and Bridges	1,50,37,84,000	...	1,50,37,84,000
F-3	Secretariat and Other Social Services	2230, 2235, 2251, 2406, 3475,	Labour, Employment and Skill Development Social Security and Welfare Secretariat-Social Services Forestry and Wild Life Other General Economic Services	21,91,17,000	...	21,91,17,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3,31,95,00,000	...	3,31,95,00,000
			Total-Urban Development Department	5,04,24,01,000	...	5,04,24,01,000
			Finance Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
G-1	Sales Tax Administration	2020, 2040, 3475, Collection of Taxes on Income and Expenditure Taxes on Sales, Trade etc. Other General Economic Services	1,000	...	1,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	8,84,98,000	...	8,84,98,000
G-6	Pensions and Other Retirement Benefits	2071, Pensions and Other Retirement Benefits	21,00,90,00,000	...	21,00,90,00,000
		Total-Finance Department	21,09,74,99,000	...	21,09,74,99,000
Public Works Department					
H-3	Housing	2216, Housing	1,00,00,00,000	...	1,00,00,00,000
H-5	Roads and Bridges	3054, Roads and Bridges	13,60,25,00,000	...	13,60,25,00,000
H-6	Public Works and Administrative and Functional Buildings.	2059, 2202, 2203, 2205, 2210, 2217, 2230, 2403, 2405, Public Works General Education Technical Education. Art and Culture Medical and Public Health Urban Development Labour, Employment and Skill Development Animal Husbandry Fisheries	2,05,00,20,000	...	2,05,00,20,000
		Total-Public Works Department	16,65,25,20,000	...	16,65,25,20,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)		
			Rs.	Rs.	Rs.	
Water Resources Department						
I-3	Irrigation, Power and Other Economic Services	2402, 2701, 2702, 2705, 2711, 2801, 3402,	Soil and Water Conservation Major and Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research	5,00,09,000	...	5,00,09,000
			Total-Water Resources Department	5,00,09,000	...	5,00,09,000
Law and Judiciary Department						
J-1	Administration of Justice	2014,	Administration of Justice	24,38,10,000	8,55,24,000	32,93,34,000
			Total-Law and Judiciary Department	24,38,10,000	8,55,24,000	32,93,34,000
Industries, Energy and Labour Department						
K-6	Energy	2801, 2810,	Power New and Renewable Energy	2,69,48,01,000	...	2,69,48,01,000
K-7	Industries	2851, 2852, 2853,	Village and Small Industries Industries Non-Ferrous Mining and Metallurgical Industries	10,00,00,00,000	...	10,00,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		Total-Industries, Energy and Labour Department	12,69,48,01,000	...	12,69,48,01,000
		Rural Development Department			
L-2	District Administration.	2053, District Administration.	5,49,03,00,000	...	5,49,03,00,000
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2406, Forestry and Wild Life 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges	23,27,76,97,000	...	23,27,76,97,000
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	24,90,000	...	24,90,000
		Total-Rural Development Department	28,77,04,87,000	...	28,77,04,87,000
		Food, Civil Supplies and Consumer Protection Department			
M-2	Food, Storage and Warehousing	2408, Food, Storage and Warehousing	1,13,01,35,000	...	1,13,01,35,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services 3475, Other General Economic Services	1,33,61,000	...	1,33,61,000
		Total-Food, Civil Supplies and Consumer Protection Department	1,14,34,96,000	...	1,14,34,96,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Social Justice and Special Assistance Department					
N-2	Secretariat and Other Social Services	2053, 2216, 2251, Secretariat-Social Services	1,000	...	1,000
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, District Administration.	20,21,80,10,000	...	20,21,80,10,000
		2202, General Education			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2408, Food, Storage and Warehousing			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		Total-Social Justice and Special Assistance Department	20,21,80,11,000	..	20,21,80,11,000
Planning Department					
O-1	District Administration.	2053, District Administration.	1,000	..	1,000
O-9	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	3454, Census, Surveys and Statistics	6,00,00,00,000	..	6,00,00,00,000
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-14	District Plan-Mumbai City	2202, General Education	3,000	..	3,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2405, Fisheries			
		2851, Village and Small Industries			
		3451, Secretariat-Economic Services			
		3452, Tourism			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
O-16	District Plan-Mumbai Suburban	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2216, Housing 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2236, Nutrition 2405, Fisheries 2406, Forestry and Wild Life 2801, Power 2851, Village and Small Industries 3056, Inland Water Transport 3435, Ecology and Environment 3451, Secretariat-Economic Services 3452, Tourism	Rs. 3,000	Rs. ...	Rs. 3,000
O-18	District Plan-Thane	2202, General Education 2203, Technical Education. 2204, Sports and Youth Services 2205, Art and Culture 2210, Medical and Public Health 2215, Water Supply and Sanitation 2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare	Rs. 5,000	Rs. ...	Rs. 5,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-20	District Plan-Raigad				
		2202,	General Education	5,000	5,000
		2203,	Technical Education.
		2204,	Sports and Youth Services		
		2205,	Art and Culture		
		2210,	Medical and Public Health		
		2215,	Water Supply and Sanitation		
		2217,	Urban Development		
		2220,	Information and Publicity		
		2230,	Labour, Employment and Skill Development		
		2235,	Social Security and Welfare		
		2236,	Nutrition		
		2403,	Animal Husbandry		
		2404,	Dairy Development		
		2405,	Fisheries		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-22	District Plan-Ratnagiri				
2202,		General Education	2,000	...	2,000
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-24	District Plan-Sindhudurg		2,000	...	2,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3051,		Ports and Light Houses			
3054,		Roads and Bridges			
3056,		Inland Water Transport			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-26	District Plan-Pune				
		2202,	General Education	5,000	5,000
		2203,	Technical Education.
		2204,	Sports and Youth Services		
		2205,	Art and Culture		
		2210,	Medical and Public Health		
		2215,	Water Supply and Sanitation		
		2217,	Urban Development		
		2220,	Information and Publicity		
		2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
		2230,	Labour, Employment and Skill Development		
		2235,	Social Security and Welfare		
		2236,	Nutrition		
		2403,	Animal Husbandry		
		2404,	Dairy Development		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-28	District Plan-Satara		2,000	..	2,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2501,	Special Programmes for Rural Development		
		2515,	Other Rural Development Programmes		
		2702,	Minor Irrigation		
		2801,	Power		
		2810,	New and Renewable Energy		
		2851,	Village and Small Industries		
		3054,	Roads and Bridges		
		3451,	Secretariat-Economic Services		
		3452,	Tourism		
		3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions		
O-30	District Plan-Sangli	2204,	Sports and Youth Services	2,000	2,000
		2205,	Art and Culture	..	
		2210,	Medical and Public Health		
		2215,	Water Supply and Sanitation		
		2217,	Urban Development		
		2220,	Information and Publicity		
		2230,	Labour, Employment and Skill Development		
		2235,	Social Security and Welfare		
		2236,	Nutrition		
		2403,	Animal Husbandry		
		2405,	Fisheries		
		2406,	Forestry and Wild Life		
		2425,	Co-operation		
		2501,	Special Programmes for Rural Development		
		2515,	Other Rural Development Programmes		
		2702,	Minor Irrigation		
		2801,	Power		
		2810,	New and Renewable Energy		
		2851,	Village and Small Industries		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Roads and Bridges			
3054,		Secretariat-Economic Services			
3451,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3604,					
O-32	District Plan-Solapur	General Education	5,000	...	5,000
		Technical Education.			
2202,		Sports and Youth Services			
2203,		Art and Culture			
2204,		Medical and Public Health			
2205,		Water Supply and Sanitation			
2210,		Urban Development			
2215,		Information and Publicity			
2217,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2220,		Labour, Employment and Skill Development			
2225,		Social Security and Welfare			
2230,		Nutrition			
2235,		Animal Husbandry			
2236,		Dairy Development			
2403,		Fisheries			
2404,		Forestry and Wild Life			
2405,		Co-operation			
2406,		Other Rural Development Programmes			
2425,		Minor Irrigation			
2515,		Power			
2702,		New and Renewable Energy			
2801,		Village and Small Industries			
2810,		Roads and Bridges			
2851,		Secretariat-Economic Services			
3054,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
3451,					
3604,					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-34	District Plan-Kolhapur	2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-36	District Plan-Nashik	2202, General Education			
		2203, Technical Education.			
			5,000	...	5,000
			5,000	...	5,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
O-38	District Plan-Dhule		5,000	...	5,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-40	District Plan-Jalgaon		5,000	...	5,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-42	District Plan-Ahmednagar	2202, General Education	5,000	...	5,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-44	District Plan-Nandurbar	2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2202, General Education	5,000	..	5,000
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
O-46	District Plan-Aurangabad	2403, Animal Husbandry			
		2405, Fisheries			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		2202, General Education	5,000	..	5,000
		2203, Technical Education.			
		2204, Sports and Youth Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-48	District Plan-Jaina		5,000	...	5,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2236,		Nutrition			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-50	District Plan-Parbhani		5,000	...	5,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2403,		Animal Husbandry			
2404,		Dairy Development			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-52	District Plan-Nanded		5,000	..	5,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-54	District Plan-Beed				
2202,	General Education		5,000	...	5,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2425,	Co-operation				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
2202,	General Education		5,000	...	5,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2211,	Family Welfare				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-58	District Plan-Osmanabad	2202, General Education	2,000	...	2,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-60	District Plan-Hingoli	2202, General Education	2,000	...	2,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
O-62	District Plan-Nagpur	2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2236, Nutrition			
		2403, Animal Husbandry			
		2404, Dairy Development			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-64	District Plan-Wardha	2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
			5,000	...	5,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
O-66	District Plan-Bhandara		5,000	...	5,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-68	District Plan-Chandrapur			2,000	2,000
2202,		General Education		..	
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2211,		Family Welfare			
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-70	District Plan-Gadchiroli		5,000	...	5,000
2202,	General Education				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2801, Power			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
O-72	District Plan-Gondia	2202, General Education		5,000	5,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-74	District Plan-Amaravati				
2202,	General Education		5,000	...	5,000
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour, Employment and Skill Development				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				
3452,	Tourism				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-76	District Plan-Akola	2202, General Education	2,000	...	2,000
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-78	District Plan-Yavatmal	2202, General Education	5,000	...	5,000
		2203, Technical Education.			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2235,		Social Security and Welfare			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2501,		Special Programmes for Rural Development			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
3054,		Roads and Bridges			
3451,		Secretariat-Economic Services			
3452,		Tourism			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-80	District Plan-Buldhana		2,000	..	2,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2215,		Water Supply and Sanitation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2515,		Other Rural Development Programmes			
2702,		Minor Irrigation			
2801,		Power			
2851,		Village and Small Industries			
3451,		Secretariat-Economic Services			
3604,		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-82	District Plan-Washim		5,000	...	5,000
2202,		General Education			
2203,		Technical Education.			
2204,		Sports and Youth Services			
2205,		Art and Culture			
2210,		Medical and Public Health			
2217,		Urban Development			
2220,		Information and Publicity			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour, Employment and Skill Development			
2236,		Nutrition			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2425, Co-operation			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			
		3452, Tourism			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
O-84	District Plan-Palghar		5,000	..	5,000
		2202, General Education			
		2204, Sports and Youth Services			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2217, Urban Development			
		2220, Information and Publicity			
		2230, Labour, Employment and Skill Development			
		2236, Nutrition			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2515, Other Rural Development Programmes			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		3051, Ports and Light Houses			
		3054, Roads and Bridges			
		3451, Secretariat-Economic Services			

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Tourism			
		3452,			
		3604,			
		Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department	6,00,01,50,000	...	6,00,01,50,000
		Parliamentary Affairs Department			
P-1	Secretariat-General Services	2052,	20,00,000	...	20,00,000
		Secretariat-General Services			
		Total-Parliamentary Affairs Department	20,00,000	...	20,00,000
		Housing Department			
Q-3	Housing	2216,	67,30,000	...	67,30,000
		2217,			
		2235,			
		2406,			
		Housing			
		Urban Development			
		Social Security and Welfare			
		Forestry and Wild Life			
		Total-Housing Department	67,30,000	...	67,30,000
		Public Health Department			
R-1	Medical and Public Health	2210,	25,81,07,05,000	...	25,81,07,05,000
		2211,			
		2235,			
		Medical and Public Health			
		Family Welfare			
		Social Security and Welfare			
		Total-Public Health Department	25,81,07,05,000	...	25,81,07,05,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Medical Education and Drugs Department					
S-1	Medical and Public Health	2210,	Medical and Public Health	1,78,14,34,000	1,78,14,34,000
			
			Total-Medical Education and Drugs Department	1,78,14,34,000	1,78,14,34,000
Tribal Development Department					
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2059,	Public Works	6,80,70,10,000	6,80,70,10,000
		2202,	General Education		
		2204,	Sports and Youth Services		
		2210,	Medical and Public Health		
		2211,	Family Welfare		
		2215,	Water Supply and Sanitation		
		2217,	Urban Development		
		2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.		
		2230,	Labour, Employment and Skill Development		
		2235,	Social Security and Welfare		
		2236,	Nutrition		
		2401,	Crop Husbandry		
		2403,	Animal Husbandry		
		2405,	Fisheries		
		2406,	Forestry and Wild Life		
		2425,	Co-operation		
		2435,	Other Agricultural Programmes		
		2501,	Special Programmes for Rural Development		
		2505,	Rural Employment		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		3054, Roads and Bridges			
		3055, Road Transport			
		Total-Tribal Development Department	6,80,70,10,000	...	6,80,70,10,000
		Co-operation, Marketing and Textiles Department			
V-2	Co-operation.	2070, Other Administrative Services	4,04,60,11,000	...	4,04,60,11,000
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department	4,04,60,11,000	...	4,04,60,11,000
		Higher and Technical Education Department			
W-2	General Education	2202, General Education	30,00,05,000	...	30,00,05,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
W-3	Technical Education.	2203, Technical Education.	Rs. 1,60,58,02,000	Rs. ...	Rs. 1,60,58,02,000
W-4	Art and Culture	2205, Art and Culture	6,15,45,000	...	6,15,45,000
		Total-Higher and Technical Education Department	1,96,73,52,000	...	1,96,73,52,000
		Women and Child Development Department			
X-1	Social Security and Nutrition	2235, Social Security and Welfare 2236, Nutrition 2406, Forestry and Wild Life	7,75,30,05,000	...	7,75,30,05,000
		Total-Women and Child Development Department	7,75,30,05,000	...	7,75,30,05,000
		SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT			
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour, Employment and Skill Development 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life	68,75,00,000	...	68,75,00,000
		Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	68,75,00,000	...	68,75,00,000

Maharashtra Legislature Secretariat

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
ZC-1	Parliament/State/Union Territory Legislatures	2011, Parliament/State/Union Territory Legislatures	7,70,82,000	...	7,70,82,000
		Total-Maharashtra Legislature Secretariat	7,70,82,000	...	7,70,82,000
Minorities Development Department					
ZE-1	Minorities Development.	2052, Secretariat-General Services 2053, District Administration. 2075, Miscellaneous General Services 2205, Art and Culture 2235, Social Security and Welfare 2406, Forestry and Wild Life	2,00,00,00,000	...	2,00,00,00,000
		Total-Minorities Development Department	2,00,00,00,000	...	2,00,00,00,000
Other Backward Bahujan Welfare Department					
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	20,03,07,00,000	...	20,03,07,00,000
		Total-Other Backward Bahujan Welfare Department	20,03,07,00,000	...	20,03,07,00,000
		Total-A-Expenditure on Revenue Account	2,54,89,16,97,000	31,53,23,000	2,55,20,70,20,000
B-EXPENDITURE ON CAPITAL ACCOUNT Home Department					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
B-10	Capital Expenditure on Economic Services	4055,	Capital Outlay on Police	77,60,53,000	77,60,53,000
		4070,	Capital Outlay on Other Administrative Services
		5002,	Capital Outlay on Indian Railways-(Commercial Line)		
		5055,	Capital Outlay on Road Transport		
			Total-Home Department	77,60,53,000	77,60,53,000
Revenue and Forests Department					
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235,	Capital Outlay on Social Security and Welfare	81,85,000	81,85,000
		4250,	Capital Outlay on Other Social Services
		6245,	Loans for Relief on Account of Natural Calamities		
			Total-Revenue and Forests Department	81,85,000	81,85,000
School Education and Sports Department					
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	Capital Outlay on Education, Sports, Art and Culture	1,000	1,000
			Total-School Education and Sports Department	1,000	1,000
Public Works Department					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216,	Capital Outlay on Housing	30,15,00,02,000	30,15,00,02,000
		4711,	Capital Outlay on Flood Control Projects

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		5054, Capital Outlay on Roads and Bridges			
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works	12,28,80,90,000	...	12,28,80,90,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4210, Capital Outlay on Medical and Public Health			
		4217, Capital Outlay on Urban Development			
		4235, Capital Outlay on Social Security and Welfare			
		4250, Capital Outlay on Other Social Services			
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture	1,000	...	1,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		Total-Public Works Department	42,43,80,93,000	...	42,43,80,93,000
		Water Resources Department			
I-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	2,91,98,28,000	...	2,91,98,28,000
		4701, Capital Outlay on Major and Medium Irrigation			
		4702, Capital Outlay on Minor Irrigation			
		4711, Capital Outlay on Flood Control Projects			
		4801, Capital Outlay on Power Projects			
		Total-Water Resources Department	2,91,98,28,000	...	2,91,98,28,000
		Industries, Energy and Labour Department			
K-11	Capital Expenditure on Energy.	4801, Capital Outlay on Power Projects	3,12,62,000	...	3,12,62,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
6801,	Loans for Power Projects				
		Total-Industries, Energy and Labour Department	3,12,62,000	...	3,12,62,000
Rural Development Department					
L-7	Capital Expenditure on Rural Development				
		Capital Outlay on Other Rural Development Programmes.	2,00,00,00,000	...	2,00,00,00,000
		Capital Outlay on Roads and Bridges			
		Loans for Housing.			
		Total-Rural Development Department	2,00,00,00,000	...	2,00,00,00,000
Planning Department					
O-10	Capital Outlay on Other Rural Development				
		Capital Outlay on Other Rural Development Programmes.	3,63,33,00,000	...	3,63,33,00,000
		Capital outlay on Tourism			
O-17	District Plan-Mumbai Suburban				
		Capital Outlay on Public Works	1,000	...	1,000
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Other Social Services			
		Capital Outlay on Animal Husbandry			
		Capital Outlay on Fisheries			
		Capital Outlay on Forestry and Wild Life			
		Loans for Other Social Services			
O-33	District Plan-Solapur				
		Capital Outlay on Public Works	1,000	...	1,000
		Capital Outlay on Medical and Public Health			
		Capital Outlay on Housing			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
O-55	District Plan-Beed	4250, Capital Outlay on Other Social Services		1,000	1,000
		4402, Capital Outlay on Soil and Water Conservation		..	
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		4059, Capital Outlay on Public Works			
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
O-73	District Plan-Gondia	4059, Capital Outlay on Public Works		1,000	1,000
		4210, Capital Outlay on Medical and Public Health		..	
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		6851, Loans for Village and Small Industries.			
O-79	District Plan-Yavatmal	4059, Capital Outlay on Public Works	1,000	...	1,000
		4210, Capital Outlay on Medical and Public Health			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4403, Capital Outlay on Animal Husbandry			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		5054, Capital Outlay on Roads and Bridges			
		6217, Loans for Urban Development			
		6250, Loans for Other Social Services			
		6851, Loans for Village and Small Industries.			
O-85	District Plan-Palghar	4059, Capital Outlay on Public Works	1,000	...	1,000
		4210, Capital Outlay on Medical and Public Health			
		4402, Capital Outlay on Soil and Water Conservation			
		4405, Capital Outlay on Fisheries			
		4406, Capital Outlay on Forestry and Wild Life			
		4515, Capital Outlay on Other Rural Development Programmes.			
		4702, Capital Outlay on Minor Irrigation			
		5054, Capital Outlay on Roads and Bridges			
		6250, Loans for Other Social Services			
		Total-Planning Department	3,63,33,06,000	...	3,63,33,06,000

Tribal Development Department

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.		
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, 4202, 4225, 4250, 4402, 4406, 4425, 4701, 4702, 5054,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities. Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Co-operation Capital Outlay on Major and Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges	Rs. 8,000	Rs. ...	Rs. 8,000
				8,000	...	8,000
				Total-Tribal Development Department		8,000
X-3	Capital Expenditure on Social Services	4235, 4236,	Capital Outlay on Social Security and Welfare Capital outlay on Nutrition	36,89,47,000	...	36,89,47,000
				Total-Women and Child Development Department		36,89,47,000
				Women and Child Development Department		
Y-6	Capital Expenditure on Economic and Social Services	4215, 4402, 6215,	Capital Outlay on Water Supply and Sanitation Capital Outlay on Soil and Water Conservation Loans for Water Supply and Sanitation	5,60,00,00,000	...	5,60,00,00,000
				Total-Water Supply and Sanitation Department		5,60,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-B-Expenditure on Capital Account	57,76,74,98,000	81,85,000	57,77,56,83,000
		Grand Total	3,12,65,91,95,000	32,35,08,000	3,12,98,27,03,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2021-22.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	. .	2,55,20,70,20,000
(b) Capital Expenditure	. .	57,77,56,83,000
	Total . .	3,12,98,27,03,000

Mumbai,
Dated the 24th December 2021.

AJIT PAWAR,
Deputy Chief Minister.